काशीपुर में पुरातत्वीय खुदाई

575. श्री हुकम चन्द कछवाय :
श्री राम सिंह :
श्री नारायण स्वरूप शर्मा :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाडवो के किले का पता लगाने के लिए उत्तर प्रदेश में काशीपुर में पुरातत्वीय विभाग द्वारा खुदाई की जा रही है ;

(ख) यदि हा, तो क्या इस खुदाई से किले की विद्यमानता के कुछ सकेत मिले हैं, और

(ग) खुदाई कार्य कब तक पूरा हो जाने की सम्भावना है ?

शिक्षा मंत्रालय में राज्य-मंत्री (प्रो० शेर सिंह) : (क) से (ग). फिलहाल इस स्थल पर कोई खुदाई नही की जा रही है । किन्तु दबी हुई इमारत को साफ करने तथा उसका स्वरूप निश्चय करने की दृष्टि से मार्च-जून 1966 मे सीमित खुदाई की गई थी परन्तु वहा पर किसी किले के विद्यमान होने का कोई सकेत नही मिला ।

12 मार्च, 1957 को मिजो लोगों का सिल्चर जेल से भाग जाना

576. श्री राम सिंह :
श्री हुकम चन्द कछवाय :
श्री नारायण स्वरूप शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 12 मार्च, 1967 को छ: विद्रोही मिजो नेता कचार जिले में सिल्चर जेल से भाग गये थे ;

(ख) क्या यह भी सच है कि मार्च के महीने में यह घटना इस प्रकार की दूसरी घटना है ; और

(ग) यदि हां, तो जेल से इस प्रकार भागने की घटनाओ को रोकने के लिये सरकार ने क्या कार्यवाही की है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) 13 मार्च, 1967 को सिल्चर जेल से 6 मिजो बन्दी भाग निकले थे ।

(ख) जी हा ।

(ग) राज्य सरकार सुरक्षा प्रबन्धो को मजबूत करने के लिये कदम उठा रही है । जेल मे अतिरिक्त कर्मचारी भी नियुक्त किये जा रहे हैं और मिजो बन्दियो को अन्य जेलों को स्थानान्तरण की व्यवस्था की जा रही है ।

Upgrading of a School in a Chandigarh Village

577 **Shri Shri Chand Goyel:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Gram Panchayat of Village Maliya of the Union Territory of Chandigarh has represented for the upgrading of its school, and

(b) if so, the decision taken in the matter?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Azad): (a) Yes Sir.

(b) The matter is under active consideration of the Chandigarh Administration

Irregularities in Sangeet Natak Akademi

578 **Shri Babarao Patel:** Will the Minister of Education be pleased to state:

(a) whether an inquiry has been instituted regarding the alleged irre-

gularities committed by the former Secretary of the Sangeet Natak Akademi;

(b) if so, the name of the person who conducted the inquiry and the results thereof; and

(c) if the inquiry has not been concluded, the stage at which the matter has reached?

The Minister of State in the Ministry of Education (Prof. Sher Singh): (a) to (c). The Special Police Establishment conducted the enquiry which revealed mis-appropriation of Akademi's money by the former Secretary of the Sangeet Natak Akademi. The charge sheet had been filed against her and other two ex-Accountants of the Akademi on 10-8-61 in a Delhi Court. The matter is still pending in the Court of Law.

Allegations against Shri Atulya Ghosh

579. Shri A. K. Gopalan:
Shri Jyotirmoy Basu:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government's attention has been drawn to a recent statement of Puri Sri Sankaracharya involving Shri Atulya Ghosh and demanding investigations in the matter;

(b) whether Government would consider the holding of an enquiry into the matter; and

(c) if not, the reasons therefor?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Government have seen press reports of the statement of the Shankaracharya of Puri in this connection.

(b) and (c). A number of criminal cases were instituted in respect of the occurrences of 7th November, 1966. They were thoroughly investigated under the Code of Criminal Procedure and the results of the investigations have been placed before the Courts. No other inquiry is called for.

Mining Engineers

580. Shri A. K. Gopalan:
Shri C. K. Chakrapani:
Shri Jyotirmoy Basu:

Will the Minister of **Labour and Rehabilitation** be pleased to state:

(a) the number of Mining Engineers who appeared for "exchange certificate examination" from 1962 to 1965 year-wise;

(b) the number out of them who passed in the first chance; and

(c) how many of the failed candidates during that period had their mining education in U.K.?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) 29 appeared in 1962, 43 in 1963, 19 in 1964 and 20 in 1965.

(b) 4 passed in the first chance in 1962, 5 in 1963, 1 in 1964 and 2 in 1965.

(c) Information about the failed candidates who had obtained their University education in mining in U.K is not available. All these candidates had, however, obtained U.K. First Class Managers' Certificate by virtue of practical experience in U.K. mines, where mining conditions are very different from those in India.

मध्य प्रदेश उच्च न्यायालय के मुख्य न्यायाधीश की जन्म तिथि सम्बन्धी विवाद

581. डा० राम मनोहर लोहिया :
श्री शिवचन्द्र झा :
श्री रवी राय :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश उच्च न्यायालय के मुख्य न्यायाधीश के विरुद्ध यह आरोप लगाया गया है कि उन्होंने अपनी गलत जन्म तिथि लिखाई थी हालांकि उनकी वास्तविक जन्मतिथि उनकी शिक्षा सम्बन्धी प्रमाणपत्र